XIV. JABALPUR REGION:

1. **Raipur** 2. Narsinghpur 3. Bilaspur 4. Satna 5. CMM Jabalpur 6. Mahasamund 7. NTPC, Jabalpur 8. Jagdapur 9. Balco Korba

XV. LUCKNOW REGION:

1. Old Cantt. Allahabad 2. Barabanki

XVI. JAIPUR REGION:

1. No. 1 Kota 2. Jhunjhunu 3. No. 1 AFS, Jodhpur

XVII. SILCHAR REGION:

1. CRPF, Khatkhati

XVIII. PATNA REGION:

1. CRPF, Ranchi 2. Soncpur 3. Samastipur 4. Chopan

Girl Trafficking

2870. SHRIMATI SHABANA AZMI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to answer to Unstarred Question 1417. given in the Rajya Sabha on the 15th March, 2002 and state:

- (a) how many raids in red light areas have been conducted after Eleventh SAARC Summit and how many girls have been rescued so far;
- (b) the number of Nepali girls of Indian origin, as well as others, who were rescued so far during the last five years; and
- (c) the number of persons booked and punished so far during the same period for girl and children trafficking?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI SUMITRA MAHAJAN): (a) The SAARC Convention on Preventing and Combating Trafficking in Women and Children for Prostitution was signed on January 5, 2002 by the SAARC Member Countries. The Convention will become operational after the process of ratification is completed. However, as per the information available in the

Department, Delhi Police have conducted four raids in the brothels in the Union Territory of Delhi since January, 2002 and have rescued 35 girls. This is a continuing activity of the State Police Departments.

(b) As per the information received from the States of Andhra Pradesh, Karnataka, Maharashtra, Tamil Nadu and the Union Territory of Delhi, the number of children rescued from trafficking, during the last three years is as under:

1999	1103
2000	1021
2001	1174

The above figures include 67 Nepali girls, one of which is of Indian origin.

(c) As reported by the National Crimes Record Bureau, the number of cases registered in the country under the Immoral Traffic (Prevention) Act, 1956, during the last three years, is as under:

1999	9363
2000	8248
2001	6945

The number of cases which ended in conviction is not available with Bureau.

Budgetary allocation for education

- 2871. SHRIMATI SHABANA AZMI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) what is the percentage of total budgetary allocation *vis-a-vis* GDP, earmarked for education;